

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 129
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Applicant

v.

Basic India Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 02.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant:

Ms. Mehda Tandon, Ms. Seema Jangid, Advs. for
RP Mr. Anup Sood

For the Respondent:

Mr. Abhay Kaushik, Mr. Akhil Shankhwar,
Advocates

ORDER

CA-432(PB)/2019:-

On behalf of the non-applicants-respondents, Mr. Abhay Kaushik & Mr. Akhil have put in appearance. They seek and are granted ten days' time to file reply with a copy in advance to the counsel for the applicant.

List for arguments on 23.04.2019.

— *sd* —
(M.M.KUMAR)
PRESIDENT

— *sd* —
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)